

<p>Orissa</p> <p>63. Gajapati</p> <p>64. Ganjam</p> <p>65. Keonjhar</p> <p>66. Koraput</p> <p>67. Malkangiri</p> <p>68. Mayurbhanj</p> <p>69. Navrangpur</p> <p>70. Rayagada</p> <p>71. Sambhalpur</p> <p>72. Sundargarh</p> <p>73. Nayagarh</p>	<p>74. Kondhamal</p> <p>75. Deogarh</p> <p>76. Jajpur</p> <p>77. Dhenkanal</p> <p>Uttar Pradesh</p> <p>78. Chandauli</p> <p>79. Mirzapur</p> <p>80. Sonebhadra</p> <p>West Bengal</p> <p>81. Bankura</p> <p>82. Midnapore</p> <p>83. Purulia</p>
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Additional Battalion of CRPF and BSF to Orissa

1142. SHRI MANGALA KISAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government of Orissa has requested Union Government for induction of two additional Battalion of CRPF and one additional Battalion of BSF for deployment in Nuapada, Kalahandi, Bolangir and Bargarh districts, which are increasingly coming under the influence of Maoists; and

(b) if so, by what time the force will be provided to the State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) Yes, Sir.

(b) The maintenance of law and order is the responsibility of the State Government. The Central Police Forces (CPFs) are made available on their request, to assist the State Governments to maintain the public order. The deployment of these Forces in various States embattling internal security threats including terrorism and naxalism depends upon the overall security scenario and availability of these Forces. Keeping in view these factors, CPFs have been deployed in various States including Orissa. The level of deployment of CPFs in any State is dynamic and undergoes changes depending upon the developing security situation.

Untraceable Pakistani nationals

1143. SHRI N. K. SINGH: Will the Minister of HOME AFFAIRS be pleased to state: